

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 164 of 2011  
and IA- 250 of 2011**

**Dated: 27<sup>th</sup> July, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Tata Power Co. Ltd.**

**...Appellant (s)**

**Versus**

**M.E.R.C. & Ors.**

**... Respondent (s)**

Counsel for the Appellant (s):

Mr. Jaideep Gupta, Sr. Adv.,  
Mr. Avijeet Kr. Lala and  
Ms. Anusha Nagarajan

Counsel for the Respondent(s):

Mr. J.J. Bhatt, Sr. Advocate and  
Mr. Hasan Murtaza for R-2  
Mr. Buddy A. Ranganadhan for R-1  
Ms. Richa Bharadwaja for R-1  
Mr. Abhishek Mitra for MSEDCL

**Appeal No. 140 of 2011**

**Reliance Infrastructure Limited**

**...Appellant (s)**

**Versus**

**M.E.R.C. & Ors.**

**... Respondent (s)**

Counsel for the Appellant (s):

Mr. J.J. Bhatt, Sr. Adv.  
Mr. Hasan Murtaza

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan and  
Ms. Richa Bharadwaja for R-1  
Mr. Avijeet Kr. Lala for Tata Power  
Ms. Kanika Agnihotri and  
Mr. Karan Minocha for MIAL



Counsel for the Appellant (s): Mr. Jaideep Gupta, Sr. Adv.,  
Mr. Avijeet Kr. Lala and  
Ms. Anusha Nagarajan

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate and  
Mr. Hasan Murtaza for R-2  
Mr. Buddy A. Ranganadhan and  
Ms. Richa Bharadwaja for R-1

**Appeal No. 178 of 2011**

**Reliance Infrastructure Limited** **...Appellant (s)**

**Versus**

**M.E.R.C. & Ors.** **... Respondent (s)**

Counsel for the Appellant (s): Mr. J.J. Bhatt  
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan and  
Ms. Richa Bharadwaja for R-1  
Mr. Avijeet Kr. Lala for Tata Power  
Ms. Kanika Agnihotri and  
Mr. Karan Minocha for MIAL

**Appeal No. 139 of 2011**

**Mumbai International Airport Pvt. Ltd.** **...Appellant (s)**

**Versus**

**M.E.R.C. & Ors.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. P.S. Narasimha, Sr. Adv.  
Mr. K. Parameshwar  
Ms. Kanika Agnihotri  
Mr. Karan Minocha

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate and  
Mr. Hasan Murtaza for R-2  
Mr. Buddy A. Ranganadhan for R-1  
Ms. Richa Bharadwaja for R-1  
Mr. Abhishek Mitra for MSEDCL  
Mr. Avijeet Kumar Lala for Tata Power

**ORDER**

Learned Counsel for the parties have finished their arguments in all these Appeals. They are directed to file their comprehensive respective written submissions on or before 20.08.2012.

Post the matter for Reporting Compliance on **30.08.2012 at 2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk**